

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1913
ANSWERED ON:29.11.2002
CONSTRUCTION OF EDUCATIONAL COMPLEX
RAVINDRA KUMAR PANDEY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the total amount spent on constructing educational complex for vocational training of Scheduled Tribe girls in tribal areas during the year 1999 to October 2002;

(b) the total number of girls benefited; and

(c) the steps taken by the Government for evaluating the development schemes being implemented in tribal areas especially Jharkhand State?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) and (b) The educational complexes are set up to impart education to tribal girls in low literacy projects. The scheme, after revision in 1998-99, has no construction component. During the period 1999 to October, 2002 no fresh sanction for construction was given to any organization. However, Rs. 18.36 lakhs were sanctioned to four organizations towards the 2nd installment of a construction grant against sanctions issued prior to 1998-99. The expenditure incurred during the period 1999-2000 to October, 2002 to set up and maintain the complexes in rented/organization owned buildings and the number of tribal girls benefited are:

STATEMENT

Year	Amount (Rs.in crores)	Number of tribal girls benefited(Approx.)
1999-2000	1.84	1940
2000-2001	1.02	1075
2001-2002	3.99	4200
Up to Oct.2002	1.03	8420

(c) The scheme provides for annual inspection of each of the Educational Complexes by State Government/ District Authorities. The officers/officials of the Ministry have also been inspecting the activities of the organization wherever it is felt necessary. Further, the Ministry has assigned, in May, 2002, study to Haryali Centre for Rural Development, 192/2, Street 5 A, Zakir Nagar, Okhla, New Delhi-25 to conduct an evaluation of Educational Complexes being run by NGOs in Madhya Pradesh and Chhattisgarh.